

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 113

CP (IB) No. 97/Chd/Hry/2024

**IN THE MATTER OF:**

Mrs. Rajkumari Gupta

...Petitioner/ Operational Creditor

Vs.

Silver Sickles Agro Plast Pvt Ltd

...Respondent/ Corporate Debtor

**Under Section:** 9, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 29.08.2024.

-sd-  
Court Officer

July 01, 2024  
SM